



CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

CP No. 138/2004 In

OA No. 78/2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Hon'ble Shri Shanker Raju, Member (J)

1. Balwan Singh
2. Kulwant Singh
3. Rohtas Singh
4. Sanjay Kumar
5. Sukhvir Singh
6. Rajendra Singh

-Applicants

(All working as Parcel Porter in New Delhi Rly. Station)

(By Advocate: Shri M.K. Bhardwaj)

Versus

Union of India & Ors.

1. RR Jaruhar
General Manager
Northern Railway,
Baroda House, New Delhi.

2. PK Goyal,
Divisional Railway Manager,
Northern Railway.

-Respondents

(By Advocate: Shri H.K. Gangwani and Shri R.L. Dhawan)

ORDER (Oral), dated 14. Sept. 2004

Hon'ble Shri Shanker Raju, Member (J):

It is not disputed that the contempt proceedings have been stayed by the Delhi High Court. In this view of the matter, CP is disposed of with liberty to either of the parties to revive the same, if necessary.

(Shanker Raju)
Member (J)

(V.K. Majotra)
Vice Chairman (A) 14.9.04

cc.